

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 1527/2015

(Arising out of impugned final judgment and order dated 02/08/2014  
in SA No. 490/1988 passed by the High Court of Judicature at  
Allahabad)

SANT RAM AND ORS.

Petitioner(s)

VERSUS

BADRI

Respondent(s)

(with appln. (s) for permission to submit additional document(s)  
and interim relief and office report)

Date : 10/08/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Petitioner(s)

Mr. Karan Mathur, Adv.  
Mr. Jayant Mohan, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E RIn terms of the letter circulated by learned counsel for the  
petitioner, let the matter be listed after two weeks.(Gulshan Kumar Arora)  
Court Master(H.S. Parasher)  
Court Master

Signature Not Verified

Digitally signed by  
Gulshan Kumar Arora  
Date: 2015.08.11  
17:48:05 IST  
Reason: